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Maasi 19, Jaya, Thiruvalluvar Aandu-2046

Part II—Section 2

**Notifications or Orders of interest to a section of the public
issued by Secretariat Departments.**

NOTIFICATIONS BY GOVERNMENT

FINANCE DEPARTMENT (Salaries)

NOTIFICATION OF GRANTING PERMISSION TO THE DIRECTOR OF ANIMAL HUSBANDRY AND VETERINARY SERVICES TO PROCURE CATTLE FEED FOR THE DEPARTMENTAL FARMS FROM TAMIL NADU VETERINARY AND ANIMAL SCIENCES UNIVERSITY UNDER THE TAMIL NADU TRANSPARENCY IN TENDERS ACT, 1998.

[G.O. Ms. No. 58, Finance (Salaries), 3rd March 2015, Maasi 19, Jaya, Thiruvalluvar Aandu-2046.]

No. II(2)/FIN/114(b)/2015.

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the Director of Animal Husbandry and Veterinary Services to procure cattle feed for the departmental farms from Tamil Nadu Veterinary and Animal Sciences University.

K. SHANMUGAM,
Principal Secretary to Government.